

ही साथ यह भी कहा है कि टैक्स बहुत ज्यादा न हों। गवर्नमेंट ग्राफ इंडिया और प्लानिंग कमिशन ने भी स्टेट्स को यह राय प्रकट की है कि मोटर्स पर टैक्स काफी ऊंचे हैं। अगर उसे बढ़ाना ही है तो ज्यादा नहीं होना चाहिये। इसलिये हम ने डम सम्बन्ध में यह राय दी है कि मद्रास स्टेट में डम समय जो टैक्स है वह सब से ज्यादा है, उस को सीलिंग माना जाय, यानी उस से ऊंचा न होना चाहिये। हम ने यह भी कहा है कि जितना मद्रास में टैक्स है उस के ७५ प्रतिशत से ज्यादा कही न हो। हम डबल टैक्सेशन के विरुद्ध बहुत दिनों से कह रहे हैं, लेकिन प्रदेश सरकारें मानती नहीं हैं। इस बात की सुधी है कि इस बार प्रदेश सरकारों ने इस बात को मान लिया है कि डबल टैक्स की वसूली हट जाय। कुछ प्रदेश सरकारें इस सम्बन्ध में विचार कर रही हैं और एक ने काम करना शुरू भी कर दिया है।

**SHRI R. P. N. SINHA:** May I know which is the issuing authority?

**SHRI LAL BAHADUR:** For inter-State roads, we propose to appoint an Inter-State Board which will be appointed by the Centre and they will be the issuing authorities.

**SHRI R. P. N. SINHA:** What will be the position within the States?

**SHRI LAL BAHADUR:** Within the States, the same arrangement will be continued—the Regional Transport Authority and the State Authority.

**SHRI B. K. P. SINHA:** May I know, Sir, if it is a fact that many State nationalised transport undertakings at the higher levels are controlled by police officers who are least competent to make a success of commercial ventures?

**SHRI LAL BAHADUR:** In some of the States, the Regional Transport

Officers have been taken from the police services, but as far as I know, it is being gradually stopped. Besides that, the Committee which is proposed to be set up will perhaps go into this matter also.

**SHRI V. PRASAD RAO:** May I know whether transport workers' organisations are going to be represented in this *ad hoc* Committee that is going to be appointed?

**SHRI LAL BAHADUR:** That is not the idea at present, Sir.

**SHRI V. C. KESAVA RAO:** May I know whether the Central Government is going to give financial assistance to the State Governments to nationalise their transport services?

**SHRI LAL BAHADUR:** We give loans to the State Governments and in fact, the Railways do contribute a certain percentage.

**SHRI V. PRASAD RAO:** May I know whether the Andhra Pradesh Government has applied for such loans for nationalising the transport undertakings in some of the districts there?

**SHRI LAL BAHADUR:** I did not follow the first part . . .

**MR. CHAIRMAN:** "Whether the Andhra Pradesh Government have applied for any such loan for the nationalisation of transport?" That is the question.

**SHRI LAL BAHADUR:** I am not quite certain, but I do not think they have applied so far.

#### RESETTLEMENT OF INDIVIDUAL FARMERS ON BHOODAN LANDS

\*309. **MOULANA M. FARUQI:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Government of India have recently prepared a scheme for the resettlement of

individual farmers on *Bhoodan* lands; and

(b) if so, what is the cost of the scheme?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) and (b). A pilot scheme for resettlement of 250 families of landless workers in Bihar has been sanctioned for the year 1957-58 at a total cost of Rs. 2½ lakhs.

A further scheme of Rs. 30 lakhs for the resettlement of individual farmers in Bihar on *Bhoodan* lands is also under examination.

مولانا ایم - فاروقی : کیا آندیبل

منسٹر یہ بتائیں گے کہ بھودان کے  
سلسلہ میں ابھی تک لوگوں سے کتنی  
زمین لی گئی ہے ؟

†[مولانا ام۔ فاروقی : کیا آگری-  
کولٹری منسٹر یہ بتاویں گے کہ بھودان  
کے سلسلے میں ابھی تک لوگوں سے کتنی  
زمین لی گئی ہے ؟]

SHRI A. M. THOMAS: The quantum of land is 49,84,234 acres and the area of land distributed comes to 5,67,572 acres and the number of families benefited is 1,74,768.

مولانا ایم - فاروقی : جس کسی

آندیویجیل کو یہ زمین الاٹ کی جاتی  
ہے کیا اس کو کوئی مالی مدد بھی  
ملتی ہے ؟

†[مولانا ام۔ فاروقی : جس کسی  
ایڈیوکیٹڈ کو یہ زمین الاٹ کی جاتی  
ہے کیا اس کو کوئی مالی مدد بھی  
ملتی ہے ؟]

SHRI A. M. THOMAS: As far as the individual holders are concerned, a pilot scheme, as I have said, has been

prepared which involves an expenditure of Rs. 30 lakhs.

The *Bhoodan* Committee of Bihar has taken an initiative in the matter. As I submitted, it is a scheme which will involve an expenditure of Rs. 1 crore. This scheme which involves Rs. 30 lakhs has been considered by the various Ministries and it has also got the sanction of the Planning Commission. Now, it is with the Finance Ministry.

SHRI N. R. MALKANI: Is it the intention of the Government to have a more comprehensive scheme for covering of all lands irrespective of the quality or only it will be in pieces here and there?

SHRI A. M. THOMAS: In Bihar, we have taken it up only as far as the pilot scheme is concerned and all will depend upon the success of the pilot scheme.

SHRI SONUSING DHANSING PATIL: Is there any co-operative farming scheme for the resettlement of these people in regard to the *Bhoodan* land?

SHRI A. M. THOMAS: It is a scheme costing Rs. 2½ lakhs. It is a co-operative scheme.

SHRI N. R. MALKANI: It is generally found that wherever these lands are given, there is a good community feeling. It may perhaps be good to have co-operative farming of some type in those areas.

SHRI A. M. THOMAS: That is the idea whereby groups of families can be rehabilitated.

SHRI V. PRASAD RAO: May I know whether any complaints have been received by the Government that some of the lands that were donated by the landlords were actually in the hands of the tenants and they might have no right of alienation over these lands?

SHRI A. M. THOMAS: Some such complaints have come to the notice of the Government.

SHRI V. PRASAD RAO: May I know what action is proposed to be taken in the matter of such complaints?

SHRI A. M. THOMAS: No action. It is on a voluntary basis, and we cannot help this.

SHRI AMOLAKH CHAND: Before the scheme was prepared may I know whether there was some consultation with the *Bhoodan* workers in India?

SHRI A. M. THOMAS: I have already submitted to the House that it was the Bihar *Bhoodan* Committee which has taken the initiative. The *Bhoodan* workers were consulted.

SHRI V. PRASAD RAO: How could the Government take over land which they had absolutely no right to take, because the landlords had no right over that land?

SHRI A. M. THOMAS: Before land is taken and accepted, it is not possible to go into the title, possession and other things. There are human limitations.

#### MAITHON DAM

\*310. MOULANA M. FARUQI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Maithon dam has been completed and put into operation; and

(b) if so, at what cost it has been completed?

THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL):  
(a) Yes, Sir.

(b) The accounts have not yet been finalised but the cost is approximately Rs. 1,334 lakhs.

مولانا ایم - فاروقی : یہ جو باندھ

ما ہے یہ فلڈ کو روکنے کا کام دے گا یا کچھ سنبھالی گا کام بھی اس سے لیا جائے گا۔

†[مولانا एस० फारुकी : यह जो बांध बना है यह फ्लड को रोकने का काम देगा या कुछ सिंचाई का काम भी इस में लिया जायगा ?]

श्री एस० के० पाटिल : वह ज्यादा फ्लड रोकने के लिए है। उस में थोड़ा, करीब २७ हजार एकड़ सिंचाई का भी काम लिया जायगा।

SHRI B. SHIVA RAO. The hon. Minister has given the final figure for the Maithon Dam. Is he in a position to give the original estimate for the dam and also can he enlighten the House as to the aggregate cost of all the projects under the Damodar Valley Corporation, the original estimates as well as the figures of completion of these projects?

SHRI S. K. PATIL. This is a very large question. Some figure I have given, but it is not the final figure, because, as I said in my reply, it is yet to be finalised, but it is expected to be in the neighbourhood of Rs. 1,334 lakhs.

SHRI B. SHIVA RAO: I wanted to have the original estimate.

SHRI S. K. PATIL: I am coming to that. The original estimate was Rs. 9.2 crores. Then again it was revised to Rs. 10.64 crores and in 1955 it was further revised to Rs. 12.94 crores. Then some time ago the actual expenditure in September 1957 was expected to be Rs. 13,20,82,000, and now it has gone up by a further Rs. 14 lakhs and therefore, it is expected to be in the neighbourhood of Rs. 13.34 crores. This is only for the Maithon Dam. I have not got

† [ ] Hindi transliteration.